

PRICE OF DRUGS

*76. SHRI A. D. MANI: Will the Mini-ster of PETROLEUM AND CHEMICALS/ state :

(a) what steps have been taken by Government to reduce the price of drugs which are administered to heart patients ; and

(b) which of the companies have agreed to reduce the prices of those medicines ?

THE MINISTER OF PETROLEUM AND CHEMICALS/ftfiW aft* THTOT *ftt (SHRI PRAKASHCHAND B. SETHI) : (a) and (b) Government have promulgated the Drugs (Prices Control) Order, 1970 to control and rationalise the prices of drugs with a view to giving some relief to consumers. In implementing the price control measures Government exercised proper care to bring down the prices of essential drugs which include cardiac preparations and common house-hold remedies. As a result of the price control, cardiac preparations also, among others have generally recorded appreciable reduction in prices. Some of the leading firms who have reduced the prices of these preparations are :

1. M/s. Warner, Hindustan Ltd.
2. M/s. John Wyeth Ltd.
3. M/s. Hoechst Pharmaceuticals Ltd.
4. M/s. Dey's Medical Stores Ltd.
5. M/s. Alkali and Chemical Corporation of India Ltd.
6. M/s. German Remedies Ltd.

WORKING OF CENTRALLY AIDED HOSPITALS

*77. SHRI S. C. ANGRE :
SHRI DEVDATT KUMAR KIKABHAI PATEL:
DR. BHAI MAHAVIR :

Will the Minister of HEALTH AND FAMILY PLANNING ^ gjfc ^ft^ fajftSPT »T5ft be pleased to state :

(a) whether Government have appointed a committee to study the working of centrally aided hospitals ;

(b) if so, who are the members thereof and what are its terms of reference ; and

(c) whether its report has already been received by Government, and if so, what are the main recommendations made by the committee ?

THE MINISTER OF HEALTH AND FAMILY PLANNING/^^ 3^ .tf^

fazfjR *j*ft (SHRI UMA SHANKAR DIKSHIT) : (a) A Working Group has been appointed to study the working of two Central Government Hospitals and two Centrally aided Institutions, namely :

1. Safdarjang Hospital, New Delhi.
2. Willingdon Hospital, New Delhi.
3. All India Institute of Medical Sciences, New Delhi.
4. Post Graduates Institute of Medical Education and Research, Chandigarh.

(b) A statement is laid on the Table of the Sabha.

(c) The report of the Committee has not yet been received.

STATEMENT*Members of the Working Group*

1. Shri P. L. Verma, Honorary Consultant Chairman for Engineering Works PGIMER, Chandigarh.
2. Joint Secretary (U), Department of Health.
3. Financial Adviser (Health).
4. Director General of Health Services or his nominee.
5. Medical Superintendent, Safdarjang Hospital, New Delhi.
6. Medical Superintendent, Willingdon Hospital, New Delhi.
7. Director, PGIMER, Chandigarh.
8. Director, All India Institute of Medical Sciences, New Delhi.
9. Chief Engineer (Electrical, C.P.W.D).
10. Shri J. C. Mehta (Engineer, PGIMER, Chandigarh)—Member-Secretary.

Terms of References of the Working Group

(1) To examine the existing position and consider the scope and extent of the hospital administration and engineering services in the future and recommend suitable change therein and also the training facilities to be provided.

(2) To examine the existing financial norms and recommend suitable changes, including delegation of powers to lower levels for ensuring expeditious action.

(3) The report should cover both immediate and long term measures separately.

INTERNATIONAL CONTROL COMMISSION

*78. SHRI LOKANATH MISRA :

SHRI K. C. PANDA :

Will the Minister of EXTERNAL AFFAIRS /विदेश मंत्री be pleased to state :

(a) whether attention of the Government of India has been invited to a statement recently made by the Canadian Foreign Minister accusing India of partisanship in its handling of the International Control Commission for Indo-China ; and

(b) if so, the reaction of the Government of India in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS/विदेश मंत्रालय में उपमंत्री (SHRI SUREN-DRA PAL SINGH) : (a) and (b) The House has already been informed in reply to Unstarred Question No. 329 on the 7th April, 1971 that the text of this statement was made available to the Government of India by the Canadian Government. It does not mention any partisanship by the Government of India, although it points out that Poland and India could have taken more action.

Government of India has taken all necessary action possible in the present circumstances prevailing in Laos. This has been suitably conveyed to the Canadian Government and to other parties concerned.

ALLOTMENT OF LAND TO HOUSING SOCIETIES

*79. CHAUDHARY A. MOHAMMAD : Will the Minister of WORKS AND HOUSING/निर्माण और आवास मंत्री be pleased to state :

(a) the names of the House Building Co-

operative Societies in Delhi which have not been allotted land by Government so far ;

(b) the reasons for not providing land to the said societies ; and

(c) when these societies were registered ?

THE MINISTER OF WORKS AND HOUSING/निर्माण और आवास मंत्री (SHRI UMA SHANKAR DIKSHIT) : (a) and (b) 77 Societies were offered land but did not avail of the offer for one reason or another. Another six Societies were defunct. Excluding these, there are 18 Societies which have not yet been offered land. A list of these Societies is placed on the Table of the Sabha. Their cases are at various stages of examination and it will take some time to finalise them.

(c) The dates of registration are being ascertained and will be laid on the Table of the Sabha when these are known.

LIST

1. Ashoka CHBS.
2. Akhil Gram CHBS.
3. A.R.P. Quarters CHBS.
4. Shri Bapa Harijan CHBS.
5. Delhi Model CHBS.
6. Jhil Kuranja Extension CHBS.
7. Jhandewalan Labour CHBS.
8. Labour CHBS.
9. Lake view CHBS.
10. Masjid Moth CHBS.
11. Mohyal CHBS.
12. Naraina CHBS.
13. Rohtak Multipurpose CHBS.
14. Universal CHBS.
15. Pandav Nagar Plot Holders CHBS.
16. Samarat Ashoka CHBS.
17. Laxmi Garden CHBS.
18. Workers CHBS.

SEMINAR ON ENVIRONMENTAL POLLUTION

*80. SHRI SUNDAR SINGH BHANDARI : Will the Minister of HEALTH AND FAMILY PLANNING/स्वास्थ्य और परिवार नियोजन मंत्री be pleased to state :

(a) whether Government have considered